

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWRIT PETITION (CIVIL) NO. 55/2025

SANTOSH KUMARI

PETITIONER(S)

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS.

RESPONDENT(S)

FOR ADMISSION

Date : 13-05-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Karan Babuta, Adv.
Mr. Dawneesh Shaktivats, AOR
Mr. Mohd Yasin, Adv.
Ms. Srishti Garg, Adv.
Ms. Himanshi Mehta, Adv.
Mr. Advait Ghosh, Adv.

For Respondent(s) :

Mr. Satya Darshi Sanjay, A.S.G. (NP)
Mr. Mukesh Kumar Maroria, AOR
Mr. Khushal Kolawar, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Amit Sharma-B, Adv.

Mr. S.D.Sanjay, A.S.G. (NP)
Mr. Piyush Beriwal, Adv.
Mr. Amit Sharma-II, Adv.
Ms. Sweksha, Adv.
Dr. N. Visakamurthy, AOR

UPON hearing the counsel, the Court made the following
O R D E R

1. By way of last chance, four weeks' time is granted to the respondents for filing the counter affidavit.
2. List in the week commencing 23.06.2025.

(POOJA SHARMA)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)